

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**



OA No-39/2018

New Delhi, this the 21st day of November, 2019

**Hon'ble Sh. A.K. Bishnoi, Member(A)
Hon'ble Sh. R.N. Singh, Member(J)**

Pooja Sehrawat D/o Raj Singh Sehrawat
Aged-30 years
R/o H.No. 19-A, Mukhtyar Singh Marg
(Auchandi Road), Vill & PO-Bawana, Delhi-39.

(through Sh. U. Srivastava with Ms. Neelima Rathore)

Versus

1. Govt. of NCT Delhi through the Chief Secretary
Delhi Secretariat, New Delhi.
2. The Delhi Subordinate Services Selection Board
Through its Chairman
Govt. of NCT of Delhi
F-18, Karkardooma, Institutional Area
Delhi-92.
3. The Chairman Central Board of Secondary
Education
Shiksha Kendra, 2, Community Centre,
Preet Vihar, Delhi-92.
4. The Director of Education, Directorate of
Education
Delhi Admn., Old Secretariat, Near Vidhan Sabha
Civil Lines, New Delhi, Delhi-110054.

ORDER(ORAL)**Hon'ble Sh. R.N. Singh, Member(J)**

At the outset, learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted.

2. In view of the above, the OA stands dismissed as withdrawn.

No order as to costs.

**(R.N. Singh)
Member(J)**

**(A.K. Bishnoi)
Member(A)**

/ns/